

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, 19th January, 2024

No.HCM.II/99/Pt.I/2017/Estt/22

Pursuant to the judgement dated

04.01.2024 passed by the Hon'ble Supreme Court of India in the matter of Writ Petition (Civil) No.643 of 2015 titled "All India Judges Association-vrs- Union of India & Ors." and in compliance thereof, the Hon'ble the Chief Justice (Acting) is pleased to constitute the "Committee for Service Conditions of the District Judiciary (CSCDJ)" comprising the following Hon'ble Judges and other members for overseeing the implementation of the recommendations of the Second National Judicial Pay Commission (SNJPC):-

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| 1 | Justice H.S. Thangkhiew | Chairperson |
| 2 | Justice W. Diengdoh | Member |
| 3 | Secretary to the Govt. of Meghalaya, Law Department | Member |
| 4 | Registrar General, High Court of Meghalaya | Ex-officio Secretary |
| 5 | Smti M.B.Challam (Retd.) Grade-I, Judicial Officer | Nodal Officer for day to day redressal of grievances |

Further, the Chairperson of the Committee may co-opt officers of the State Government, including the Secretaries from the Department of Home, Finance, Health, Personnel, Public Works, office of the Accountant General and any other department, when issues concerning these departments are being deliberated upon and implemented.

By Order,


REGISTRAR GENERAL

Copy to:

1. The Private Secretary to the Hon'ble, the Chief Justice(Acting) High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice, B.Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of your kind information and necessary action.
5. The Account General (A&E), Meghalaya, Shillong for favour of kind information.
6. The Secretaries of Department of Home/Finance/ Health & Family Welfare/ Personnel/Public Works for favour of kind information.
7. Smti. M.B.Challam, Retd., Grade-I Judicial Officer, for favour of kind information and necessary action.
8. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in this Registry's official website.
9. Office file.



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